

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. MP/006/2014**

Subject : Petition for cancellation of Transmission Licence dated 9.5.2011 granted to M/s Jindal Power Limited for 400 kV D/C Jindal Power Limited, Tamnar-PGCIL, Raipur transmission line and 400/220/33 kV Jindal Power Limited Tamnar-Switchyard.

Date of hearing : 5.8.2014

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S.Bakshi, member

Petitioner : Chhattisgarh State Power Distribution Co. Ltd.

Respondents : Jindal Power Limited and others

Parties present : Ms. Suparna Srivastava, Advocate for the petitioner  
Shri P.J.Jani, GUVNL  
Shri Sanjay Sen, Senior Advocate, JPL  
Ms. Ranjeeta Ramachandran, Advocate, JPL  
Shri Amit Jindal, JPL  
Shri Aurag Naik, MPPMCL  
Ms. Manju Gupta, CTU  
Ms. Abiha Zaidi, POSOCO

**Record of Proceedings**

Learned counsel for the petitioner submitted that CTU has not filed proper reply and it should be asked to file detailed reply. The Commission observed that the petitioner may file its objection on the reply of CTU.

2. Due to paucity of time, the Commission, with the consent of the learned senior counsel and counsel for the parties, directed to list the petition on 26.8.2014.

**By order of the Commission**

**sd/-  
(T. Rout)  
Chief (Law)**